

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:--4879- JK (LD) of 2024
DATED:- 16 - 04 - 2024

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 16- 04 - 2024

No:-LAW-OIC/4/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
Law Officer concerned
8. Officer In Charge Litigation(OIC).
9. Private Secretary to Chief Secretary for information of Chief Secretary.
10. Private Secretary to Secretary Law.
11. Incharge Website.
12. Government Order file.
13. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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Reyaz Ali Bhat
16.04.24

Annexure to the Government Order No.4879 -JK(LD) of 2024 dated 16.04.2024

S.No	Case No.	Case Title	OIC
1.	OWP No.1041/2008 MP No 01/2015 LPA No.336/2019	Kamal Nain Dhawan Vs State and others Shri Mahant Subhash Shah V/S Kamal Nain Dhawan	Sajad Rasool Shah Tehsildar South
2.	CPOWP No 194/2016 OWP No. 92/2014	Al Noor Welfair Committee V/s State and others	Kifayat Ali, Tehsildar Chanapora
3.	OWP No. 1146/2015, CCP(S) 51/2021, CPOWP 454/2015 Cont No 408/2014,	Anoop Singh vs State	Sajad Rasool Shah Tehsildar South
4.	CCP(S) No. 269/2022 in WP (C) No.1143/2022, CM No.2815/2022	Ali Mohammad Mir V/S UT of J&K &Ors.	Sajad Rasool Shah Tehsildar South
5.	OWP No 665/2011,	Mohammad Tariq Reshi State and others	Dr. Khalid Hussain Malik, Addl. Deputy Commissioner, Srinagar
6.	OWP No. 1296/2017,	Feroz Ahamd and others vs State and others	Dr. Khalid Hussain Malik, Addl. Deputy Commissioner, Srinagar
7.	OWP NO 817/2017	Saleema Bano V/s State of Jammu and Kashmir	Rayees Ahmed Dar, Tehsildar Central, Shalteng.
8.	OWP No.511/2014	Mohammad Rafiq Wani vs state	Sajad Rasool Shah Tehsildar South
9.	OWP No. 881/2013	Bimla Dhar House No 10 Sector 7 Channi Himat Jammu vs Mohammad Rajab Pajwari S/o Abdul Gaffar Pajwari R/o Khanyar	Zubair Ahmed, Tehsildar North
10.	Pil No 02/2014,	Peer Noor ul Haq vs Chief Engineer and others	Dr. Khalid Hussain Malik, Addl. Deputy Commissioner, Srinagar
11.	OWP No 1480/2018,	Mohammad Aslam Wani and others vs state and others	Dr. Khalid Hussain Malik, Addl. Deputy Commissioner, Srinagar
12.	OWP No 1811/2018,	Ghulam Qadir Mahoo vs state and others	Aijaz Ahmad Shah, Assistant Commissioner Revenue, Srinagar
13.	OWP No 1936/ 2017,	Parvaiz Ahmad Wani vs State and others	Rayees Ahmed Dar, Tehsildar Central Shalteng
14.	OWP No 1872/2017,	Ghulam Rasool Khan and others vs state and ors	Sajad Rasool Shah Tehsildar South
15.	OWP No 1801/2017,	Nusrat Jabeen vs state and	Nasir Mehmood,

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Rayees

		others	Assistant Commissioner Nazool, Srinagar
16.	OWP No 2025/2017,	Moti Lal Madan vs State	Sajad Rasool Shah Tehsildar South
17.	OWP No 1522/2017,	Gulzar Ahmad Hagroo vs state	Kifayat Ali, Tehsildar Chanapora
18.	OWP No 1475/2017,1975/2017	Mushtaq Ahmad Pandit and state	Rayees Ahmed Dar, Tehsildar Central Shalteng
19.	OWP No 613/2018 ,	Bilal Ahmad Wadera vs state and others	Sajad Rasool Shah Tehsildar South
20.	OWP No.173/2018	Sakoon Housing Corporative limited through Zahoor Wani vs state	M. Iqbal Zargar, Tehsildar Eidgah
21.	LPASW No 119/2016, CCP(D) 05/2020	State of JK and others vs Ghulam Mohammad Bhat	Fayaz Ahmad Dar, Joint Director Planning.
22.	PIL No 18/2018,	Court on its own motion vs state and ors regarding dumping of solid waste into River Jehlum.	Syed Ahmad Kataria, Addl. Deputy Commissioner, Srinagar
23.	OWP No 451/2018,	Kuldeep Zaroo S/O Prem Nath Zaroo (smt: Arundhati Zaroo and others	Syed Ahmad Kataria, Addl. Deputy Commissioner, Srinagar
24.	OWP No 826/2018,	Saja Begam and others vs state	Sajad Rasool Shah Tehsildar South
25.	OWP No 1552/2018,	Mst Fatima and others v s state and others	M. Iqbal Zargar, Tehsildar Eidgah
26.	OWP No 1557/2018,	Mubashir Ahmad Shah vs state and others	Zubair Ahmed, Tehsildar North
27.	OWP NO 499/2018	Nadeem Ahmad Mayer vs state and others	Zubair Ahmed, Tehsildar North
28.	OWP NO. 565/2018	Jaswant Singh vs state	Syed Ahmad Kataria, Addl. Deputy Commissioner, Srinagar
29.	OWP NO.672/2018,	Hilal Ahmad Wani vs state	Sajad Rasool Shah Tehsildar South
30.	CP OWP NO. 155/2018 in OWP NO 223/2017	K.S. Enterprises Mohammad Iqbal Shahdad vs state and others	Tariq Ahmad Shah, AO with Deputy Commissioner, Srinagar.
31.	OWP No. 95/2018	Bashir Ahmad Shah vs state	Dr. Khalid Hussain Malik, Addl. Deputy Commissioner,

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Rayees Ahmed Dar

			Srinagar
32.	OWP NO 608/2018	Mushtaq Ahmad Bhat vs state	Dr. Khalid Hussain, Malik, Addl. Deputy Commissioner, Srinagar
33.	OWP NO. 92/2018	Manzoor Ahmad Ganie vs state	Zubair Ahmed, Tehsildar North
34.	OWP No 886/2013, CCP(D) NO.29/2021.	Mohammad Shafi Makhdoomi vs state	Aijaz Ahmad Shah, Assistant Commissioner Revenue, Srinagar
35.	OWP No 764/2014,	Estate Holders of Batamaloo vs State and others	Sajad Rasool Shah, Tehsildar South
36.	OWP No 158/2002,	Ghulam Jeelani Shah vs state	Aijaz Ahmad Shah, Assistant Commissioner Revenue, Srinagar
37.	OWP No 83/2010, CMP No 123/2010 Dated 18/2/2010, OWP No 314/2010 ,	Ganesh Mandir Bonamsar vs state and others	Sajad Rasool Shah, Tehsildar South
38.	OWP No 1233/2013,	Abdul Majeed Shora and others vs state and others	Aijaz Ahmad Shah, Assistant Commissioner Revenue, Srinagar
39.	OWP No 600/2012,	Mohammad Yaqoob Shah vs state of JK and others	Sajad Rasool Shah, Tehsildar South
40.	OWP No.1561/2013	Manzoor Ahmad Narwari Vs State of J&K &Ors.	Aijaz Ahmad Shah, Assistant Commissioner Revenue, Srinagar
41.	CPOWP No.347/2018 in OWP No.135/2008	Kapil Dhar v/s Shiekh Fayaz Ahmad & others	Sajad Rasool Shah, Tehsildar South
42.	IA No.02/2018 in PIL No.41/2014,	Ankur Sharma V/s State of J&K &Ors.	Nasir Mehmood, Assistant Commissioner Nazool, Srinagar
43.	CPOWP No.145/2018 OWP No. 1755/2017	SDM Arya Samaj V/s Shri Revi Deep Singh and Ors	Sajad Rasool Shah, Tehsildar South
44.	WP(C) No. 3103/2019 WP© No.3107/2019	Shoba Wazir, W/o Arun Dev Singh, R/o Hari Singh High Street, Srinagar. V/s State of J&K and Ors.	Sajad Rasool Shah, Tehsildar South
45.	WP (C) 3437 of 2019, CMP No. 6937/2019.	Rouf Ahmad Ahanger V/s UT of J&K and Ors.	Sajad Rasool Shah, Tehsildar South
46.	WP © No. 2709/2019,	Abdul Rashid Sheikh S/o Late Ali Mohd Sheikh R/o Rajbagh Srinagar and other V/s State of J&K and Others.	Rayees Ahmed Dar, Tehsildar Central Shalteng
47.	WP (C) No. 3023/2019, CM	Afnan Latief Dar V/s	Kifayat Ali,

	No. 6055/2019.	Financial Commissioner and Ors.	Tehsildar Chanapora
48.	WP© No.285/2022	Sandeep Dhar Vs UT of J&K &Ors.	Kifayat Ali, Tehsildar Chanapora
49.	OWP No.217/2006	Dr. Hira Lal Dhar Vs State of J&K &Ors.	Kifayat Ali, Tehsildar Chanapora
50.	WP (C) No. 3462/2019, CM No. 6992/2019.	Mst. Hajra Bano V/s UT of J&K and Ors.	Rayees Ahmed Dar, Tehsildar Central Shalteng
51.	WP(C) PIL No. 18/2019, C.M.P No. 5409/2019	Shri Mohammad Yousuf Mir V/s State and Ors.	Zubair Ahmed, Tehsildar North
52.	CCP(S) No.23/2024	Tariq Ahmad Mir Vs Mr. Abhijit Bhanawat&Anr	Aijaz Ahmad Shah, Assistant Commissioner Revenue, Srinagar
53.	OWP No.1595/2018	Ghulam Qadir Allai V/S State of J&K &Ors.	M. Iqbal Zargar, Tehsildar Eidgah
54.	WP (C) No.736/2020, CM. No.1584/2020	All Kashmir Auto Rickshaw Association V/S State of J&K and Others	Dr. Khalid Hussain Malik, Addl. Deputy Commissioner, Srinagar
55.	WP© No.715/2020	Inhabitants of Khimber Hazratbal Srinagar.	Zubair Ahmed, Tehsildar North
56.	OWP No.477/2016	All India Kashmiri Samaj &Ors Vs Union of India &Ors.	Syed Ahmad Kataria, Addl. Deputy Commissioner, Srinagar
57.	OWP No.261/2018	Mst.Sundri R/o Barzulla V/S Farooq Ahmad & others.	M. Iqbal Zargar, Tehsildar Eidgah
58.	WPC No.949/2020	Mushtaq Ahmad Dar V/S Union Territory of J&K & others	Kifayat Ali, Tehsildar Chanapora
59.	WPC No.775/2020	Mohammad Rubani Shah V/S UT of J&K &Ors.	Sajad Rasool Shah Tehsildar South
60.	CM No 2398/2020 Wp© No 1023/2020	Inhabitants of Gassi Mohalla V/s Union territory of J&K	Rayees Ahmed Dar, Tehsildar Central Shalteng
61.	CM No.3954/2020 WPC No.1440/2020	Muzaffar Ahmad Wani V/S UT of J&K	Rayees Ahmed Dar, Tehsildar Central Shalteng
62.	OWP No.129/2019	Dilshad Khan V/S State of J&K & others in	Kifayat Ali, Tehsildar Chanapora
63.	WP (C) No.1470/2020	Mohammad Ismail Bhat and others V/S UT of J&K & others	Rayees Ahmed Dar, Tehsildar Central Shalteng
64.	OWP No.280/2019.	Nancy Mehraj and others V/S State of J&K & others in	M. Iqbal Zargar, Tehsildar Eidgah
65.	WP© No.1767/2020	Coaching Centers	Muzamil Zaman,

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Rayees

		Association Trust V/S UT of J&K & others through Showkat Ahmad Mir	Tehsildar Pantha Chowk
66.	WPC No.1240/2020	Ghulam Nabi Bhat & others V/S UT	Rayees Ahmed Dar, Tehsildar Central Shalteng
67.	WP © No.1876/2020	Mehrajuddin Ganie V/S UT of J&K & others	M. Iqbal Zargar, Tehsildar Eidgah
68.	CM No.5889/2020, CM No.5890/2020 in WP © No.1924/2020	Farooq Ahmad Ganai V/S UT of J&K under	M. Iqbal Zargar, Tehsildar Eidgah
69.	WP © No.103/2021	Mst.Aisha Bibi & others V/S UT of J&K &Ors. (Land Acquisition file)	Rayees Ahmed Dar, Tehsildar Central Shalteng
70.	WP(C) No. 384/2021	Tanveer Ahmad Shora R/o Pantha Chowk Srinagar	Nasir Mehmood, Assistant Commissioner Nazool, Srinagar
71.	WP (C) No.1424/21 WP © No.1424/2021	Raghu Nath Temple Barzulla through its Mahant Hari Om Das V/S UT of J&K &Ors.	Sajad Rasool Shah Tehsildar South
72.	WP (C) No.809/2021	Bashir Ahmad S/o Abdul Ahad Parray R/o Rambirgarh- Pratabgarh Srinagar and others V/S of UT J&K & others.	Rayees Ahmed Dar, Tehsildar Central Shalteng
73.	WP (C) No.702/2021,	Praful Tikoo V/s UT of J&k&Ors.	Sajad Rasool Shah Tehsildar South
74.	WP (C) No.64/2021	Fatima &Ors V/S UT of J&K and another.	Murtaza Ahmad Sheikh, SDM, East.
75.	OWP No.2148/2018 in MP No.01/2018	Shree Baba Dharam Dass Ram Jeevan Dass Trust V/S State and others.	Sajad Rasool Shah Tehsildar South
76.	WP© No.1067/2021 in CM No.3571/2021.	Ghulam Ahmad Paul and others V/S UT of J&K & others	Sandeep Singh Bali, Collector Land Acquisition (PWD).
77.	WP (C) No.1096/2021	Jan Mohammad Dar &Ors V/S UT of J&K & others in	Rayees Ahmed Dar, Tehsildar Central Shalteng
78.	OWP No.1329/2017	Mohammad Shafi Najar & others V/S State	Aijaz Ahmad Shah, Assistant Commissioner, Revenue Srinagar
79.	CCP(S) No. 111/2022 in WP (C) No. 100/2022 2021	Farooq Ahmad Mir S/o Late.Ghulam Qadir Mir R/o Harwan Srinagar V/S UT of J&K & others	Zubair Ahmed, Tehsildar North
80.	WPC 82/2020	Bashir Ahmad Mir V/S UT of j&K& others	Sandeep Singh Bali, Collector Land

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			Acquisition (PWD).
81.	WP © No.1655/2021, CM No.5535/2021	Mohammad Abdullah Bhat &Ors V/S Union Territory of J&K & Others.	Syed Shahid Hussain Shirazi, Tehsildar Khanyar
82.	WP © No.1641/2021	Inhabitants of GagribalDalgate Srinagar V/S UT of J&K &Ors.	Syed Shahid Hussain Shirazi, Tehsildar Khanyar
83.	OWP No.2450/2018	Showkat Hussain Parray&Ors Vs State of J&K &Ors.	Aijaz Ahmad Shah, Assistant Commissioner, Revenue Srinagar
84.	OWP No.651/2013	Gh. Rasool Dar & Another V/s UT of J&K & others.	Kifayat Ali, Tehsildar Chanapora
85.	WP © No.1861/2019	Fayaz Ahmad & others V/S State of J&K & others.	Nasir Mehmood, Assistant Commissioner Nazool, Srinagar
86.	WP © No.1781/2021	Abdul Ahad Malik and others V/S Govt., of J&K & others	Sajad Rasool Shah Tehsildar South
87.	CCP (S) No.395/2021 in OWP No.1838/2018	Sunil Tickoo V/S M.Raju&Ors	Sajad Rasool Shah Tehsildar South
88.	WP© No.1968/2021, CM No.6273/2021	Mohammad Faheem Baba V/S UT of J&K & others.	Sajad Rasool Shah Tehsildar South
89.	WPC No.1878/2021.	Akhtar Hussain Dar V/S Govt. of J&K in	Sajad Rasool Shah Tehsildar South
90.	WP© No.2265/2021	Ghulam Qadir Sofi & others V/S UT of J&K & others in	Rayees Ahmed Dar, Tehsildar Central Shalteng
91.	WP © No.1887/2021	Qazi Mohammad Saleem V/S UT of J&K &Ors.	M. Iqbal Zargar, Tehsildar Eidgah
92.	WP © No.2286/2021	Ashiq Ahmad Reshi S/o Late.Ghulam Mohammad Reshie R/o Ishber Nishat Srinagar V/S UT of J&K Others.	Sandeep Singh Bali, Collector Land Acquisition (PWD).
93.	WP (C) No.2290/2021	M/S Javeeds Washing and Cleaning Express V/S UT of J&K &Ors.	Kifayat Ali, Tehsildar Chanapora
94.	WP© No.1694/2021	Vijay Sharma S/o Arjun Dass R/o Barzulla Srinagar A/P 17/AD Gandhi Nagar Jammu In	Sajad Rasool Shah Tehsildar South
95.	OWP No.940/2013	Bashir Ahmad Mir V/S UT of J&K & others	Aijaz Ahmad Shah, Assistant Commissioner, Revenue Srinagar
96.	OWP No: 285/2017	Mansoor Ahmad Hakeem v/s State of J&K & others.	Syed Ahmad Kataria, Addl. Deputy

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Deysoglu

			Commissioner, Srinagar
97.	WP (C) No.2549/2021, CMP No.8046/2021	Mushtaq Ahmad Zargar V/S UT of J&K & others.	Syed Ahmad Kataria, Addl. Deputy Commissioner, Srinagar
98.	OWP No.25/2018	Prem Jay Mishra V/S State of J&K & others.	Sajad Rasool Shah Tehsildar South
99.	WP (C) No.2696/2021, CM No.8431/2021	Fahmeeda Begum &Ors V/S UT of J&K and Ors.	Rayees Ahmed Dar, Tehsildar Central Shalteng
100.	WP (C) No.2720 of 2021,	Mohammad Yousuf Bhat V/S UT of J&K &Ors	Kifayat Ali, Tehsildar Chanapora
101.	WP (C) No.2719/2021, CM No.8496/2021	J&K Dharmarth Trust through Shri Vinod Kumar Puri S/o Rattan Singh Puri R/o Trikuta Nagar Jammu.	Sajad Rasool Shah Tehsildar South
102.	WP (C) No.1213/2022	Ghulam Nabi Bhat &Ors V/S UT of J&K &Ors	Rayees Ahmed Dar, Tehsildar Central Shalteng
103.	WP (C) No.242/2022	Lake View Cooperative Society and anr Vs UT of J&K and Ors.	Syed Ahmad Kataria, Addl. Deputy Commissioner, Srinagar
104.	WP (C) No.132/2022	Mohammad Ashraf Rather and others V/S UT of J&K and Ors.	M. Iqbal Zargar, Tehsildar Eidgah
105.	WP (C) No.3895/2019	Yasir Ahmad Mir V/s UT of J&K &Ors	Abid Gani Wani, Tehsildar Special recoveries, Srinagar
106.	OWP No. 528/2019	Syed Sadiqa Adil v/s State of J&K and Ors.	Kifayat Ali, Tehsildar Chanapora
107.	WP (C) No.422/2022	Fayaz Ahmad Mir and Ors V/S UT of J&K & others	Muzamil Zaman, Tehsildar Pantha Chowk
108.	WP (C) No.501/2022, CMP No.1236/2022	Abdul Rashid Bhat and others V/S UT of J&K & others.	Rayees Ahmed Dar, Tehsildar Central Shalteng
109.	WP (C) No.495/2022	Kanwar Arjun Singh Jamwal & others V/S UT of J&K & others.	Rayees Ahmed Dar, Tehsildar Central Shalteng
110.	WP (C) No: 367/2022	Inhabitants of village Chatterhama through Mohammad Maqbool Beigh &Anr V/s UT of J&K & others.	Zubair Ahmed, Tehsildar North
111.	WP © No.669/2022	Inhabitants of Gupt Ganga	Syed Shahid Hussain

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Rayees

		Insber Nishat V/S UT of J&K & others	Shirazi, Tehsildar Khanyar
112.	WP © No.941/2022, CM No.2359/2022	Bashir Ahmad Bhat Govt. of J&K and Ors.	Zubair Ahmed, Tehsildar North
113.	WP © No.874/2022, MP No.2150/2022	Peaks Auto Pvt. Ltd. Through its M.D Baldev Singh Raina V/S UT of J&K &Ors.	Abid Gani Wani, Tehsildar Special recoveries, Srinagar
114.	OWP No.973/2014	Smt.Veena Bakshi Vs UT of J&K &Ors.	Sandeep Singh Bali, Collector Land Acquisition (PWD).
115.	WP (C) No.1143/2022, CCP(S) No.269/2022	Ali Mohammad Mir V/S UT aof J&K &Ors.CCP(S) No. 269/2022	Sajad Rasool Shah Tehsildar South
116.	WP (C) No.1184/2022	Munificent Angles Vs Union of India &Ors.	Kifayat Ali, Tehsildar Chanapora
117.	OWP NO.699/2015	GHULAM AHMAD WANI AND OTHERS VS STATE OF J&K AND OTHERS.	Kifayat Ali, Tehsildar Chanapora
118.	WP © No.1146/2022 CM No.2820/2022	Nazir Ahmad Malik and Ors V/S UT of J&K and others.	Sajad Rasool Shah Tehsildar South
119.	WP © No.1275/2022 & WP © No.1277/2022	J&K Private Schools Association V/S UT of J&K & others	Aijaz Ahmad Shah, Assistant Commissioner, Revenue Srinagar
120.	WP © No.1398/2022, CM No.3344/2022	Gulzar Ahmad Bhat and Ors Vs UT of J&K &Ors.	Syed Shahid Hussain Shirazi, Tehsildar Khanyar
121.	WP © No.1169/2022	Sajida Begum Wd/o Late. Ghulam Mohammad Sheikh R/o Chandpora Harwan Srinagar	Sajad Rasool Shah Tehsildar South
122.	WP © No.1289/2022	Core Bore & lay Constructions Pvt. Ltd, Residency Road, Srinagar Vs UT of J&K and Ors.	Dr. Khalid Hussain Malik, Addl. Deputy Commissioner, Srinagar
123.	WP © No.1254/2022	M/S Glamour Spinning Mills, Buchpora Srinagar Proprietor Abdul Rehman Bhat alias Gupkari through his legal representatives	Dr. Khalid Hussain Malik, Addl. Deputy Commissioner, Srinagar
124.	WP © No.1756/2022	Madhukar Malhotra S/o Dharam Paul Malhotra R/o Plot No.79 Gogji Bagh Srinagar through his attorney Nazir Ahmad R/o Wazir bagh Srinagar Vs UT of J&K and Others.	Nasir Mehmood, Assistant Commissioner Nazool, Srinagar
125.	OWP No.198/2017,	Shafiq Akhter V/s State of J&K and Ors	Dr. Khalid Hussain Malik, Addl. Deputy

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			Commissioner, Srinagar
126.	OWP No.1605/2015,	Shabir Ahmad Qadri V/s State of J&K	Zubair Ahmed, Tehsildar North
127.	OWP No.515/2019,	Hotel Trambooo Continental V/s State	Abid Gani Wani, Tehsildar Special recoveries, Srinagar
128.	WP © No.364/2022,	Baba Anmol foods V/s UT Of J&K	Abid Gani Wani, Tehsildar Special recoveries, Srinagar
129.	WP © No.1797/2022,	Javid Ahmad Sheikh V/s UT of J&K	Aijaz Ahmad Shah, Assistant Commissioner, Revenue Srinagar
130.	OWP No.2227/2018,	Intiyaz Ahmad Thokar V/s State of J&K and Ors.	Muzamil Zaman, Tehsildar Pantha Chowk
131.	WP © No.1880/2022	Smt.Manjeet Kour Wf/o Jarnail Singh R/o BaghiBarzulla Srinagar at present House No.354-A Digiana Near Ashram Jammu.	Syed Ahmad Kataria, Addl. Deputy Commissioner, Srinagar
132.	WP © No.1105/2022	Yasir Beigh and others V/S UT of J&K.	Sajad Rasool Shah Tehsildar South
133.	OWP No: 1878/2013	Khurram Malik and others Residents of Rainawari Srinagar V/S State of J&K & others	Sajad Rasool Shah Tehsildar South
134.	CCP (S) No.242/2021 SWP No.382/2009	Ghulam Mohammad Dar and Anr V/S Shaleen Kabra and others.	Dr. Khalid Hussain Malik, Addl. Deputy Commissioner, Srinagar
135.	WP © No.2049/2022	Hotel New Ikhwan Samandar Bagh Vs UT of J&K and Ors.	Sajad Rasool Shah Tehsildar South
136.	WP © No.2167/2022	Prem Pawa and others Residents of 16-Gupkar Road GPO Batwara Srinagar V/S UT of J&K and others.	Sajad Rasool Shah Tehsildar South
137.	WP © No.2312/2022	Afshana Khan.& others Vs UT of J&K & Others.	Sajad Rasool Shah Tehsildar South
138.	WP © 1562/2022	Suresh Sehgal V/S UT of J&K & others.	Syed Shahid Hussain Shirazi, Tehsildar Khanyar
139.	WP (C) No. 615/2021	Farooq Ahmad Vs UT of J&K and ors	Abid Gani Wani, Tehsildar Special recoveries, Srinagar
140.	OWP No. 712/2003	Mst. Jana Vs State of J&K &Ors.	Dr. Khalid Hussain Malik, Addl. Deputy

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			Commissioner, Srinagar
141.	WP © No. 3569/2019	Mohammad Yaseen Bhat &ors Vs UT of J&K &ors	Nasir Mehmood, Assistant Commissioner Nazool, Srinagar
142.	WP © No. 2737/2022	Mohammad Sultan Bhat &Anr Vs Govt of J&K &Ors.	Zubair Ahmed, Tehsildar North
143.	WP © 2710/2022, CM No.6848/2022	Islamic Educational Institute & Others V/S UT of J&K in	Kifayat Ali, Tehsildar Chanapora
144.	WP © 476/2021	Rehana Rasool Nehvi and others V/S UT of J&K & others.	Rayees Ahmed Dar, Tehsildar Central Shalteng
145.	WP(C) No.797/2020	Ali Mohammad Nayak Vs State of J&K and Ors.	Sajad Rasool Shah Tehsildar South
146.	OWP No.646/2016	Ali Mohammad Malla &Ors Vs State of J&K &Ors.	Abid Gani Wani, Tehsildar Special recoveries, Srinagar
147.	WP© 2727/2022	Farooq Ahmad Sofi Vs UT of J&K &ors	Muzamil Zaman, Tehsildar Pantha Chowk
148.	CCP(S) No. 349/2022 in WP(c) 1133/2022	Suraya Parveen Vs UT of J&K &ors	M. Iqbal Zargar, Tehsildar Eidgah
149.	CCP (S) No. 494/2022 in WP© NO. 2620/2021	Parveena Jan Vs Union of India &ors.	Aijaz Ahmad Shah, Assistant Commissioner, Revenue Srinagar
150.	WP (C) No.2351/2022	Abdul Rashid Tantray and Ors Vs UT of J&K &Ors.	Nasir Mehmood, Assistant Commissioner Nazool, Srinagar
151.	OWP No. 164/2019	Mst. Masrat Jabeen Vs State of J&K &ors.	Syed Ahmad Kataria, Addl. Deputy Commissioner, Srinagar
152.	OWP No: 1773/2018	Ghulam Mohammad Dar &OrsVs.State of J&K &Ors.	Rayees Ahmed Dar, Tehsildar Central Shalteng
153.	WP(C) No. 3027/2022,	Ghulam Rasool Dar Vs UT of J&K &Ors.	Sandeep Singh Bali, Collector land acquisition(PWD).
154.	WP(c) No. 29/2023	Khazir Mohammad Mir &Ors VS UT Of J&K &Ors.	Zubair Ahmed, Tehsildar North
155.	CCP(S) No.46/2024	Reyaz Ahmad Qadri Vs UT of J&K &Ors.	Nasir Mehmood, Assistant Commissioner Nazool, Srinagar
156.	WP(C) No.1760/2022	Ghulam Nabi Bhat and	Sajad Rasool Shah

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		others V/s UT of J&K and Others.	Tehsildar South
157.	WP(C) No. 139/2023,	Abdul Hamid parray&Anr Vs UT of J&K &ors.	Sajad Rasool Shah Tehsildar South
158.	WP(C) No.158/2023	Gulshan Bano Vs UT of J&K &Ors.	Kifayat Ali, Tehsildar Chanapora
159.	WP(C) No.189/2023,	Azad Ahmad Mir Vs UT of J&K &Ors.	Syed Shahid Hussain Shirazi, Tehsildar Khanyar
160.	OWP No.1278/2016	Nasrullah Khan V/S State of J&K & Others.	Sajad Rasool Shah Tehsildar South
161.	OWP No.1435/2018,	Surjeet Singh &Anr Vs State of J&K &ors.	Aijaz Ahmad Shah, Assistant Commissioner, Revenue Srinagar
162.	WP(C) No.211/2023,	Manzoor ahmaddar Vs UT of J&K &ors.	Sajad Rasool Shah Tehsildar South
163.	WP(C) No.213/2023,	Shri Vijay Kumar Dhar Vs UT of J&K &ors.	Zubair Ahmed, Tehsildar North
164.	CCP(S) No.423/2022,	Shameema&ors Vs UT of J&K &ors.	Sajad Rasool Shah Tehsildar South
165.	OWP No.1722/2017, WP(C) No. 3081/2022,	Tariq Ahmad Bhat R/o Pather Masjid Nawab Bazar Srinagar	Zubair Ahmed, Tehsildar North
166.	WP(C) No.1934/2021,	titled Razia Shakeel &Ors. Vs UT of J&K &ors.	M. Iqbal Zargar, Tehsildar Eidgah
167.	PIL No.06/2018,	SAVE Vs State and Ors.	Dr. Khalid Hussain Malik, Addl. Deputy Commissioner, Srinagar
168.	WP(C) No.543/2023	Ashok Toshkhani Vs UT of J&K &ors.	Sajad Rasool Shah Tehsildar South
169.	CCP(S) No.85/2023 in WP(C) No.1957/2022,	Habibullah Mandoo Vs UT of J&K &Ors.	Syed Ahmad Kataria, Addl. Deputy Commissioner, Srinagar
170.	OWP No 958/ 2017	Flood relief case Ali Mohammad Ganie R/O Nadir Gund Peer Bagh Srinagar	Aijaz Ahmad Shah, Assistant Commissioner, Revenue Srinagar
171.	OWP NO. 2354/2015	Mohammad Amin Latoos vs state and others	Syed Ahmad Kataria, Addl. Deputy Commissioner, Srinagar
172.	OWP No.2256/2015,	Madhu Dhar S/o ML Dhar &Ors Vs State of J&K &Ors.	Nasir Mehmood, Assistant Commissioner

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			Nazool, Srinagar
173.	OWP No.731/2011	Masooda Begum &Ors Vs State of J&K &Ors.	Sajad Rasool Shah Tehsildar South
174.	WP(C) No.741/2023	Mushtaq Ahmad &Ors Vs UT of J&K &Ors.	Sajad Rasool Shah Tehsildar South
175.	WP(C) No.735/2023	Inhabitants of Village Chatterhama through Tanveer Ahmad Kuthoo&Anr Vs UT of J&K &Ors.	Zubair Ahmed, Tehsildar North
176.	WP(C) No.877/2023	Inhabitants of Village Chatterhama through Aijaz Ahmad Dar &Ors Vs UT of J&K &Ors.	Zubair Ahmed, Tehsildar North
177.	OWP No.1916/2015	Girdhari Lal Pajnu and another R/o Gaziabad, U.P. at present Sarwal Chowk Jammu Vs UT of J&K and Others	M. Iqbal Zargar, Tehsildar Eidgah
178.	WP(C) No.977/2023	Sara Daluja Vs UT of J&K &Ors.	Dr. Khalid Hussain Malik, Addl. Deputy Commissioner, Srinagar
179.	RP No.32/2023 in WP(C) No.289/2023	Kanwar Krishan Dhar &Ors Vs UT of J&K &Ors.	Aijaz Ahmad Shah, Assistant Commissioner, Revenue Srinagar
180.	WP(C) No.419/2023	Haseena Begum R/o Sonwar, Sgr Vs UT of J&K &Ors.	Sajad Rasool Shah Tehsildar South
181.	CCP(S) No.146/2023 /WP© No.1525/2023	Ghulam Qadir Mir &Ors Vs UT of J&K &Ors.	Zubair Ahmed, Tehsildar North
182.	WP(C) No.1176/2023	DAV Public Secondary School Vs UT of J&K &Ors.	Syed Ahmad Kataria, Addl. Deputy Commissioner, Srinagar
183.	WP(C) No. 1255/2023	Ghulam Mohammad Akhoo&Ors Vs UT of J&K &Ors.	Aijaz Ahmad Shah, Assistant Commissioner, Revenue Srinagar
184.	WP(C) No.1428/2023	Dr. Najeeba Anjum Vs UT of J&K &Ors.	Syed Shahid Hussain Shirazi, Tehsildar Khanyar
185.	WP© No.2709/2023	Dr. Najeeba Anjum Vs UT of J&K &Ors.	Syed Shahid Hussain Shirazi, Tehsildar Khanyar
186.	WP(C) No.1645/2023	Joginder Singh Vs UT of J&K &Ors.	Sajad Rasool Shah Tehsildar South
187.	WP(C) No.1703/2023	Mohmmad Shafi	Muzamil

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		Akhood&Ors Vs UT of J&K &Ors.	Zaman, Tehsildar Pantha Chowk
188.	WP(C) No.1738/2023	Firdous Ahmad Bhat Vs UT of J&K &Ors.	Sajad Rasool Shah Tehsildar South.
189.	WP(C) No.1740/2023	Gulshan Books through Sheikh Ajaz Ahmad Vs UT of J&K &Ors.	Syed Ahmad Kataria, Addl. Deputy Commissioner, Srinagar
190.	CRM(M) No.338/2023	M/S Firdous Educational Institute through Sheikh Showkat Ahmad Vs Ghulam Jeelani Chesti&Ors.	Zubair Ahmed, Tehsildar North
191.	WP(C) No.1130/2023	Kuldeep Koul &Anr Vs UT of J&K &Ors.	Syed Ahmad Kataria, Addl. Deputy Commissioner, Srinagar
192.	WP(C) No.1821/2023	Shammi Choudhary Vs UT of J&K &Ors.	Aijaz Ahmad Shah, Assistant Commissioner, Revenue Srinagar
193.	WP(C) No.2006/2023	Mohammad Shafi Shah &Ors Vs UT of J&K &Ors.	Syed Ahmad Kataria, Addl. Deputy Commissioner, Srinagar
194.	WP(C) No.2018/2023	Mubashir Ahmad bhat Vs UT of J&K &Ors.	Muzamil Zaman, Tehsildar Pantha Chowk
195.	LPA No.146/2023	Shri. Durga Nag Trust, Dalgate, Srinagar through Secretary R.L.Dhar Vs Mandir Shankar Swami through Mahant Parmeshwar Giri &Ors.	Nasir Mehmood, Assistant Commissioner Nazool
196.	WP(C) No.2263/2023	Abid Mukhtar &Anr Vs UT of J&K &Ors.	M. Iqbal Zargar, Tehsildar Eidgah
197.	OWP No.1471/2018	M/S Neelam Crushers &Ors Vs State of J&K &Ors.	Muzamil Zaman, Tehsildar Pantha Chowk
198.	OWP No.132/2019, WP(C) No.2168/2020	Aman Satya Kachroo Trust Vs State of J&K &Ors.	Nasir Mehmood, Assistant Commissioner Nazool
199.	OWP No.176/2015	Mohan Lal Dhar Vs State of J&K &Ors.	Aijaz Ahmad Shah, Assistant Commissioner, Revenue Srinagar
200.	WP(C) No.2324/2023	Mehrajud Din Khan &Ors	Abid Gani Wani,

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		Vs UT of J&K &Ors.	Tehsildar Special recoveries, Srinagar
201.	OWP No.2199/2017	Ghulam Mohammad Gujree&Anr Vs Union of India &Ors.	Syed Ahmad Kataria, Addl. Deputy Commissioner, Srinagar
202.	WP(C) No.2527/2023	Villagers of Khimber, Srinagar Vs UT of J&K &Ors.	Zubair Ahmed, Tehsildar North
203.	CCP(S) No.26/2024	Abdul Aziz Karnai Vs F.C (Revenue) &Ors.	Aijaz Ahmad Shah, Assistant Commissioner, Revenue Srinagar
204.	WP(C) No.556/2022	Rafiq Ahmad Bhat Vs UT of J&K &Ors	Rayees Ahmed Dar, Tehsildar Central Shalteng
205.	Trp(C) no.05/2024	J&K Dharmath Trust Vs UT of J&K &Ors.	Sajad Rasool Shah Tehsildar South.
206.	WP(C) No.1771/2019	Ghulam Nabi Rather S/o Abdul Ahad Rather &Ors Vs State of J&K &Ors.	Aijaz Ahmad Shah, Assistant Commissioner, Revenue Srinagar
207.	WP(C) No.359/2024	Gulla Bhat &Ors Vs Financial Commissioner, Rev, J&K &Ors.	Zubair Ahmed, Tehsildar North
208.	WP(C) No.1288/2023	Dr. Khursheed Ahmad &Ors Vs Divisional Commissioner, Kashmir &Ors.	Aijaz Ahmad Shah, Assistant Commissioner, Revenue Srinagar
209.	WP(C) No.322/2024	Shahnawaz Bashir &Ors Vs UT of J&K &Ors.	Muzamil Zaman, Tehsildar Pantha Chowk
210.	WP(C) No.3061/2023	Omkara Nath Koul Vs UT of J&K &Ors.	Dr. Khalid Hussain Malik, Addl. Deputy Commissioner, Srinagar
211.	WP(C) No.2317/2021	Prabodh Jamwal Vs UT of J&K &Ors.	Aijaz Ahmad Shah, Assistant Commissioner, Revenue Srinagar
212.	WP(C) No.399/2024	Shakeela Akhter &Ors Vs UT of J&K &Ors.	Dr. Khalid Hussain Malik, Addl. Deputy Commissioner, Srinagar
213.	WP(C) No.567/2024	Mohammad Shafi Tiboo&Ors Vs UT of J&K &Ors.	Abid Gani Wani, Tehsildar Special recoveries, Srinagar

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